

(b) if so, whether any enquiry was held in the matter; and

(c) the findings of such enquiry?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) No, Sir.

(b) and (c). Does not arise.

[*Translation*]

Linking Narayanpur With Kursila Bridge

10029. SHRI RAM SHARAN YADAV: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government propose to link Narayanpur with Kursila bridge via Sonbas, Diara, Raghavpur, Laxmipur, Phulkia, Kamla Kund, Titanga-Diara by constructing a band; and

(b) if so, the details thereof and by what time the work is likely to be started?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) and (b). A scheme costing about Rs. 13.1 crores linking Narainpur to Kursela was prepared by Government of Bihar. Reply to the comments of Ganga Flood Control Commission on the Scheme sent in August, 1985 has not been received from the State Government.

[*English*]

Pay Scale of Dhariwal Woollen Mills

10030. SHRIMATI SUKHBUNS KAUR: Will the Minister of TEXTILES be pleased to

state:

(a) whether the pay scales of the workers of New Egerton Woollen Mills, Dhariwal have not been revised for the last twenty years;

(b) if so, when Government propose to revise the pay scales;

(c) the details of minimum and maximum wages which a worker gets;

(d) whether system of production linked wages is proposed to be introduced in the mill; and

(e) if so, the details thereof?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Yes, Sir. However, the major content of the wage, i.e. Dearness Allowance, was revised significantly in the year 1977 and raise in the cost of living as per Consumer Price Index of Dhariwal Centre is neutralised.

(b) There is no proposal to revise the pay scales as the Wage structure of the workers of the Mills compares favourable with the wage structure of the other woollen mills on the established industry-cum-region principles.

(c) Details of minimum and maximum wages of workers are as follows:—

(in Rs.)

<i>Type of Workers</i>	<i>Minimum-wages</i>	<i>Maximum wages</i>
1	2	3
Unskilled	825	879
Semi-skilled (B)	873	884

1	2	3
Semi-skilled (A)	914	821
Skilled (B)	939	1052
Skilled (A)	1013	1066
Highly skilled	1079	1087

(d) No Sir. Productivity linked wages as also incentive are already in vogue in the Mills in all categories of workers wherever possible.

(e) Question does not arise.

Allocation for Purchase of Medicines

10031. DR. BHAGWAN DASS RATHOR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the annual budget allocations made for purchase of medicines by the Medical

Stores Organisation prior to 1983-84;

(b) the total amount of money spent on the purchase of proprietary drugs every year in all the medical stores depots since 1987; and

(c) whether the annual purchase amount has increased during the above periods and if so, the reasons for such increase?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) Allocation of funds prior to 1983-84 are given as under:—

1981	—	18.00 crores
1982-83	—	15.00 crores
1983-84	—	15.00 crores

(b) The purchase figures of Proprietary drugs for the last three years of all the Depots is as under:—

1987-88	—	Rs. 25,83,49,229
1988-89	—	Rs. 37,85,19,810
1989-90	—	Rs. 46,35,05,059